

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

Original Application No. 179/2026

IN THE MATTER OF:

Vinay Shukla

...PETITIONER

VERSUS

State of Uttarakhand & Ors.

...RESPONDENT

**MEMO OF PARTIES**

Vinay Shukla

...PETITIONER

VERSUS

**1. State of Uttarakhand**

Through Principal Secretary, Environment, Forest and Climate Change  
Government of Uttarakhand  
Uttarakhand Secretariat, 4, Subhash Road,  
Dehradun- 248001  
Email: [cs-uttaranchal@nic.in](mailto:cs-uttaranchal@nic.in) / [secy-for-ua@nic.in](mailto:secy-for-ua@nic.in)

**Respondent No.1**

**2. District Magistrate, Champawat**

Collectorate Compound, Champawat, Uttarakhand-262523  
Email: [dm-chp-ua@nic.in](mailto:dm-chp-ua@nic.in)

**Respondent No.2**

**3. Nagar Palika Parishad, Tanakpur**

Through Executive Officer  
Office of the Nagar Palika Parishad,  
Tanakpur, District Champawat, Uttarakhand - 262309  
Email: [eo.nppt@yahoo.in](mailto:eo.nppt@yahoo.in)

**Respondent No.3**

**4. Uttarakhand State Pollution Control Board (UKPCB)**

Through Member Secretary  
Gaura Devi Bhawan, 46 B IT Park Sahastradhara,  
Dehradun, Uttarakhand-248001  
Email: [msukpcb@yahoo.com](mailto:msukpcb@yahoo.com)

**Respondent No.4**